

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.425
TO BE ANSWERED ON 25.02.2016

EVALUATION OF MGNREGS

425. DR. SHASHI THAROOR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that only 6% of the total beneficiary households in the State of Kerala received work for 100 days under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2014-2015; and
- (b) if so, the details thereof, State/UT-wise and the steps taken/being taken by the Government in collaboration with the States/UTs to ensure a minimum allotment of 100 working days to households registered under the MGNREGS in the country including Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): In Kerala, 7% of the households have availed 100 days of employment under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during 2014-15. It may be noted that MGNREGA is a demand driven programme and the number of days of employment provided to a household depends on the employment demanded by the household. The demand for work itself is influenced by various factors such as rainfall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. Details of households provided employment as demanded by job card holders, number of beneficiaries completed 100 days and percentage of households completed 100 days employment to State/UT including Kerala under MGNREGA during 2014-15 are indicated in the **Annexure**.

(b): The Government is actively engaged with State Governments in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGA, all States/UTs including Kerala have been requested for the following:

- (i) Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.
- (iv) Formulation of a specific plan to include special categories of vulnerable people viz. persons with disabilities, primitive tribal groups, nomadic tribal groups, de-notified tribes etc.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 425 dated 25.02.2016

No.	State	No. of household provided employment (In Nos.)		No. of household completed 100 days (In Nos.)		% of household completed 100 days Employment	
		2014-15	2015-16 till 15/02/2016	2014-15	2015-16 till 15/02/2016	2014-15	2015-16 till 15/02/2016
1	ANDHRA PRADESH	3297269	3370720	380660	301960	11.54	8.96
2	ARUNACHAL PRADESH	136096	160137	13	624	0.01	0.39
3	ASSAM	966980	1228446	10449	27761	1.08	2.26
4	BIHAR	1035621	1171267	30884	48428	2.98	4.13
5	CHHATTISGARH	1748085	1829463	48032	106767	2.75	5.84
6	GUJARAT	513154	403314	16473	9936	3.21	2.46
7	HARYANA	217914	144398	5407	2858	2.48	1.98
8	HIMACHAL PRADESH	452655	381301	21562	15798	4.76	4.14
9	JAMMU AND KASHMIR	331936	413141	7858	8133	2.37	1.97
10	JHARKHAND	1110849	1006020	82390	96021	7.42	9.54
11	KARNATAKA	1094870	898335	41372	61579	3.78	6.85
12	KERALA	1380248	1430356	98650	50080	7.15	3.50
13	MADHYA PRADESH	2788969	2448498	157961	140386	5.66	5.73
14	MAHARASHTRA	1159696	1021611	165381	134725	14.26	13.19
15	MANIPUR	468864	454726	44	0	0.01	0.00
16	MEGHALAYA	351192	288442	32506	8271	9.26	2.87
17	MIZORAM	194044	190570	0	0	0.00	0.00
18	NAGALAND	405385	416314	7	4	0.00	0.00
19	ODISHA	1467859	1658434	81959	93074	5.58	5.61
20	PUNJAB	288892	403445	2037	4710	0.71	1.17
21	RAJASTHAN	3684955	3789273	281234	270090	7.63	7.13
22	SIKKIM	56756	60126	3293	2275	5.80	3.78
23	TAMIL NADU	5657572	5704490	333005	308340	5.89	5.41
24	TELANGANA	2462894	2347336	161926	219725	6.57	9.36
25	TRIPURA	581821	569286	251444	212125	43.22	37.26
26	UTTAR PRADESH	3915880	4033941	110180	88790	2.81	2.20
27	UTTARAKHAND	455671	443010	7675	9729	1.68	2.20
28	WEST BENGAL	5120407	5218825	158261	183310	3.09	3.51
29	ANDAMAN & NICOBAR	13325	2666	880	1	6.60	0.04
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR
32	GOA	7225	5555	104	13	1.44	0.23
33	LAKSHADWEEP	477	110	4	0	0.84	0.00
34	PUDUCHERRY	29560	31049	0	2	0.00	0.01
	Total	41397121	41524605	2491651	2405515	6.02	5.79

NR=Not Reported